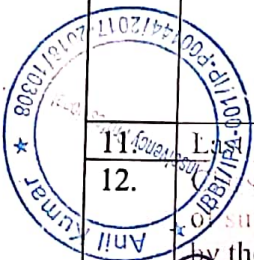


FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF `JBB-EVEREST BUILDTECH PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	JBB-EVEREST BUILDTECH PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	11/05/2007
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi (Company Incorporated under Companies Act 1956).
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45400DL2007PTC163271
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered office : 266, Second Floor, Aggarwal City Plaza, Plot No 17, Manglam Place, District Centre, Sector-3, Rohini, North Delhi- 1100855
6.	Insolvency commencement date in respect of corporate debtor	23/10/2019 By the order of Hon`ble NCLT, New Delhi Bench in C.P No.(IB)-1006 (ND)/2019 on 09.08.2019. However, the same has been received by IRP on 23/10/2019.
7.	Estimated date of closure of insolvency resolution process	20/04/2020 (180 days from the date of commencement of Insolvency Resolution process).
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name – CA Anil Kumar IBBI Registration No.-IBBI/IPA-001/IP-P000144/2017-18/10308
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address- 303, Chandra CGHS Limited, Golf Course Road, Plot No. 64, Sector 55, Gurgaon, Haryana-122011. E-mail – anil2566@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address - 303, Chandra CGHS Limited, Golf Course Road, Plot No. 64, Sector 55, Gurgaon, Haryana-122011. Emai – jbbeverest.cirp@gmail.com anil2566@gmail.com
11.	Latest date for submission of claims	06/11/2019
12.	Classes of creditors, if any, under clause (b) sub-section (6A) of section 21, ascertained by the interim resolution professional	Allottee under the Real Estate Project.



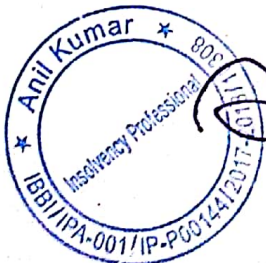
Anil Kumar

12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Allottee under the Real Estate Project.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	<p>1. Name: Mr. Ram Nivas Jalan Reg. No: IBBI/IPA-001/IP-P01404/2018-2019/12184 Address: 405, Crown Heights, Hotel Crown Plaza Complex, Sector 10, Rohini , North West, New Delhi – 110085. Email Id : rnjalan@gmail.com</p> <p>2. Name : Mr. Sunil Kumar Gupta Reg. No IBBI/IPA-001/IP-P00205//2017-2018/10394 Address: B-10, Magnum House-1, Karampura Commercial Complex, Shivaji Marg, New Delhi- 110015. Email Id : caskg82@gmail.com</p> <p>3. Name : Mr. Anil Kumar Gupta Reg. No IBBI/IPA-001/IP-P01453//2018-2019/12356. Address: H-59, AB, LGF , Kalka Ji, New Delhi -110019. Email Id: ipakgupta@gmail.com</p>
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	<p>(a) Web link: https://www.ibbi.gov.in/downloadform.html</p> <p>(b) https://www.ibbi.gov.in/ips-register/registered-ips Insolvency and Bankruptcy Board of India 7th Floor, MayurBhawan, Shankar Market, Connaught Circus, New Delhi - 110001.</p>

Notice is hereby given that the Hon'ble National Company Law Tribunal (Bench III, New Delhi) has ordered the commencement of Corporate Insolvency Resolution Process of **JBB-EVEREST BUILDTECH PRIVATE LIMITED** on 09/08/2019. (Copy of the order, received by IRP on 23/10/2019.)

The creditors of **JBB-EVEREST BUILDTECH PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **06/11/2019** to the Interim Resolution Professional at the address mentioned against entry No. 10 above.

The financial creditors shall submit their claims with proof by electronic means only.
All other creditors may submit the claims with proof in person, by post or by electronic means.



(Handwritten signature)


The claims may be submitted in the specified Forms B, C, CA, D, E and F in terms of Regulations 7, 8, 8A, 9 and 9A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 by the Operational Creditors, Financial Creditors, Workmen or Employees, Authorized representative of group of workmen and employees, and other creditors respectively, as the case may be.

The respective forms may be downloaded from the URL <http://ibbi.gov.in/downloadform.html>.

A financial creditor belonging to a class, as listed against the entry No. 12 above, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [Allottee under the Real Estate Project of the corporate debtor] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 25/10/2019
Place: New Delhi-


-sd-
Anil Kumār

IBBI/TPA-001/TP-P000144/2017-18/10308

निर्दलीय उम्मीदवार ने इवीएम स्ट्रॉन रूम की पहरेदारी कर रात बिताई

पृष्ठ 24 अक्टूबर (पन्ना)

राजधानी की युवा गिरफ्तारकर्ता के घर पर रात भर इवीएम स्ट्रॉन रूम में पहरेदारी कर रात बिताई। इवीएम स्ट्रॉन रूम की पहरेदारी कर रात बिताई। इवीएम स्ट्रॉन रूम की पहरेदारी कर रात बिताई।

राजधानी में इवीएम स्ट्रॉन रूम की पहरेदारी कर रात बिताई। इवीएम स्ट्रॉन रूम की पहरेदारी कर रात बिताई। इवीएम स्ट्रॉन रूम की पहरेदारी कर रात बिताई।

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बसया नेताओं से अपराध मामलों में सख्त गिरफ्तार

अक्टूबर 24 अक्टूबर (पन्ना)

राजधानी में बसया नेताओं से अपराध मामलों में सख्त गिरफ्तार। बसया नेताओं से अपराध मामलों में सख्त गिरफ्तार।

पंजाब नेशनल बैंक Punjab National Bank

पंजाब नेशनल बैंक का विज्ञापन। बैंक की विभिन्न सेवाओं और शाखाओं के बारे में जानकारी।

विभिन्न सेवाओं के विज्ञापन।

विभिन्न सेवाओं के विज्ञापन।

अंसल बिल्डवेल लि. का विज्ञापन।

विभिन्न सेवाओं के विज्ञापन।

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विभिन्न सेवाओं के विज्ञापन।

B. L. KASHYAP AND SONS LIMITED का विज्ञापन।

विभिन्न सेवाओं के विज्ञापन।

विभिन्न सेवाओं के विज्ञापन।

विभिन्न सेवाओं के विज्ञापन।

MARUTI SUZUKI INDIA LIMITED का वित्तीय विवरण।